

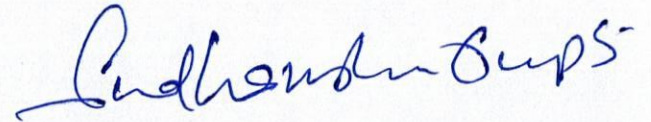
Annexure-9

Name of the corporate debtor: Empress Infra Projects Private Limited
 Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]
 List of creditors as on: 05-10-2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



Sudhanshu Gupta
 Resolution Professional of Empress Infra Projects Private Limited
 Registration No: IBBI/PA-002/IP-N00216/2017-18/10668
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Place: Delhi
 Date: 5th October, 2026

